

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.3613
TO BE ANSWERED ON 08.08.2016**

Dress Code for AIPMT Exam

†3613. SHRI ARVIND SAWANT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Board of Secondary Education (CBSE) has prescribed dress code for the candidates appearing for the All India Pre-Medical Test (AIPMT);

(b) if so, whether the CBSE has conducted any study/survey or consulted the State Governments before taking any decision on dress code;

(c) if so, the justification for taking such decision;

(d) whether it is a fact that several Muslim girls have raised objection on dress code prescribed by the CBSE as they are not allowed to wear 'Hijab' in Examination Hall; and

(e) if so, whether the Government is considering to give instruction to the CBSE to revert its decision of imposing a dress code and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (e): Central Board of Secondary Education (CBSE) had suggested a dress code for candidates appearing in All India Pre-Medical Test (AIPMT) examination held on July 25, 2015 to ensure fair conduct of the examinations. CBSE received representations with regard to suggested dress code. However, Hon'ble Supreme Court of India, in its order dated 24.07.2015 in WP(C) No.486/2015 and 487/2015 upheld the decision of CBSE regarding the dress code. In another Writ Petition (C) No.6813/2016, the Hon'ble High Court of Kerala, vide order dated 26.04.2016 made it clear that all such candidates will report at the Centre at least half an hour before the scheduled time for frisking.
